

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2648
ANSWERED ON:28.08.2012
SECURITY ARRANGEMENTS IN NCR
Singh Shri Jitender

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps taken by the Government to strengthen the security arrangements in the National Capital Region (NCR);
- (b) whether the Government is contemplating to strengthen the police management in NCR also on the lines of Delhi police; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the States Governments/ UT Administration from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. A consolidated Advisory on Prevention of Crime has also been issued on 16th July, 2010 to all the State Governments/ UT Administrations, which is available at MHA's website (<http://www.mha.nic.in>).